

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 06.05.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1547 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Asset Reconstruction Company Ltd. Vs. Mohammed Vaziruddin Educational Society	Karan Malhotra
<b>2.</b>	I.A. No. 1537 of 2019 in Comp. App. (AT) No. _ of 2019	Vikas Strips Ltd.	Preeti Kashyap

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**By Order**  
**-sd/-**

**Assistant Registrar**